

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. NO. 209 OF 2016 in
DFR No.802 OF 2016**

Dated: 19th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**UJVN Ltd., Dehradun
Versus**

....Appellant (s)

Uttrakhand Electricity Regulatory Commission & Ors.

.... Respondent (s)

Counsel for the Appellant(s) : Mr. Amit Anand Tiwari
Mr. Abhinav Raghuvanshi

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raghu Vamsy for R.1

ORDER

**I.A. NO. 209 OF 2016
*(Appl. for condonation of delay)***

Issue notice. Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 28.07.2016. Dasti, in addition, is permitted.

List the matter on **28.07.2016.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**